

I of 8/10/2005

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer  
For election to ~~State Legislative Assembly~~ Assembly (Name of the House)  
From J.28, P. Raghupur.....Constituency (Name of the Constituency)**

Satish Kumar son/daughter/wife of Sheyam Narain Yadav :  
Aged 45 years, resident of Vill: Post: Rander, Sheyam (mention full postal address), a candidate at the above  
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal United (name of the political party) / am contesting as an  
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return ( in Rupees)
1.	Self	PAN-AHDPK 5382M	2009-10	X
2.	Spouse-	NO.	X	X
3.	Dependent 1	NO.	X	X
4.	Dependent 2	NO.	X	X
5.	Dependent 3 .....	NO.	X	X

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Sec - 188 and 133 R.P. Act Fixing Flag of Party in a car without permission of the Election Commission in the Assembly election in the year of 2005, Chief Justice Magistrate, Hazibul
(b)	Name of the court, Case No. and Date of order taking cognizance :	P.S. case No. 237/05 Hazibul dated 21.02.2006
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NO.

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NO.
(b)	Name of the Court(s), Case No. and Date(s) of order(s) .	NO.

(c) Punishment imposed:

(5) That I give herewith below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

**A. Details of movable assets :**

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	36,000/-	Kiran Kumari	Indrajit Kumar	Kumari Saija	NO.
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	C.B.S. Kaha 67251A C.B.S. Kaha 177421/- C.U.K.B.C. 25733 Rajshree V.S.B. Co-Bank Kaha Plus - No 2/161/-	C.B.S. Rajshree Plus, 84,000/-	NO.	NO.	Y
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	S.R.G. 50,000/-	NO.	NO.	NO.	X
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.G.C. 2,00,000/-	L.G.C. 1,00,000/-	NO.	NO.	X
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NO.	NO.	NO.	NO.	Y
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Two wheelers, and Scorpio BR-31-P-2601 Year-2010	NO.	NO.	NO.	X
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)		Gold 100 gram Rs-2,80,000/- Silver-51,000/-	NO.	NO.	X

Any other assets such as value of Claims/interest				
(ix) Gross Total value				

### 3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Agricultural Land</b> Location(s) Survey number(s)	24 acres in the village - Rambuz Sh. - Gyanchand, Meharaj. Value - 600000/-	Nil	Nil	Nil	Nil
	Area (Total measurement in acres)	X	Nil	Nil	Nil	X
	Whether inherited property (Yes or NO)	No	Nil	Nil	Nil	X
	Date of purchase in case of self acquired property	No	Nil	Nil	Nil	X
	Cost of Land (in case of purchase) at the time of purchase	No	Nil	Nil	Nil	X
	Any Investment on the land by way of development, construction etc.	No	Nil	Nil	Nil	X
	Approximate Current market value	No	Nil	Nil	Nil	X
(ii)	<b>Non-Agricultural Land</b> Location(s) Survey number(s)	Rambuz Sh. Gyanchand Value - 1,00,000/-	Nil	Nil	Nil	X
	Area (Total measurement in sq. ft.)	One acre	Nil	Nil	Nil	X
	Whether inherited property (Yes or NO)	N.A.	Nil	Nil	Nil	X
	Date of purchase in case of self acquired property	N.A.	Nil	Nil	Nil	X
	Cost of Land (in case of purchase) at the time of purchase	N.A.	Nil	Nil	Nil	X
	Any Investment on the land by way of development, construction etc.	N.A.	Nil	Nil	Nil	X
	Approximate Current market value	N.A.	Nil	Nil	Nil	X
(iii)	<b>Commercial Buildings</b> (including apartments) -Location(s) -Survey number(s)	Residential house in joint possession of four brothers at Dushkarnagar Rd. No-2, Patna.	Nil	Nil	Nil	X
	Built up Area (Total measurement in sq. ft.)	786 Sq.	Nil	Nil	Nil	X

	Whether inherited property (Yes or NO)	N/A	N/A	N/A	N/A	N/A
	Date of purchase in case of self acquired property	X	X	X	X	X
	Cost of property (in case of purchase) at the time of purchase	X	X	X	X	X
	Any Investment on the property by way of development, construction etc.	X	X	X	X	X
	Approximate Current market value					
(iv)	<b>Residential Buildings</b> (including apartments,) - Location(s) - Survey number(s)	House in joint Possession in Rampur Skypark	X	X	X	X
	Area (Total measurement in sq. ft.)	2,500 Sq Ft	X	X	X	X
	Built up Area (Total measurement in sq. ft.)	2,000	X	X	X	X
	Whether inherited property (Yes or NO)	N/A	X	X	X	X
	Date of purchase in case of self acquired property	N/A	X	X	X	X
	Cost of property (in case of purchase) at the time of purchase	N/A	X	X	X	X
	Any Investment on the land by way of development, construction etc.	N/A	X	X	X	X
	Approximate Current market value	5,60,000/-	X	X	X	X
(v)	Others (such as interest in property)	N/A	X	X	X	X
(vi)	Total of Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	S.B.S. Legware 6,00,000/- Car Loan	NO	Nil	Nil	X
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	U.B.K.G. Bank Rajapur under K.C.L. 37 cr/-	NO	Nil	Nil	X

	Any other liability	N/A	N/A	N/A	N/A	N/A
	Grand total of liabilities	x	x	x	x	x
(ii)	<b>Government Dues:</b>					
	Dues to departments dealing with government accommodation	x	x	x	x	x
	Dues to departments dealing with supply of water	x	x	x	x	x
	Dues to departments dealing with supply of electricity	x	x	x	x	x
	Dues to departments dealing with supply of telephones/mobiles	x	x	x	x	x
	Dues to departments dealing with government transport (including aircrafts and helicopters)	x	x	x	x	x
	Income Tax Dues	N/A	N/A	x	x	x
	Wealth Tax Dues	no	N/A	x	x	x
	Service Tax Dues	no	N/A	x	x	x
	Municipal /Property Tax Dues	no	N/A	x	x	x
	Sales Tax Dues	no	x	x	x	x
	Any other dues	no	x	x	x	x
	Grand total of all Govt. dues		x	x	x	x

(7) Details of profession or occupation:

- a. Self.... *Member of Legislative Assembly, Social worker*  
b. Spouse *Govt. Servant*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Satish Kumar</i>
2.	Full postal address	<i>Rampur Shyamchand, District-Ladakh</i>
3.	Number and Name of the constituency and state	<i>129</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Janta Party</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NO</i>

(c) Total number of Pending cases where the court (s) have taken cognizance:						
5.	PAN of		Year for which last Income Tax Return filed		Total Income declared	
	(a) Candidate	PAN-AHEPK5382M	NO		NO	
	(b) Spouse:	NO	NO		NO	
	(c) Dependents	NO	NO		NO	
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	12,00,000/-	NO	NO	NO	X
B.	Immovable Asset	9,00,000/-	38,000/-	NO	NO	X
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	NO	NO	NO	NO	
	(ii) Approximate Current Market Price of Asset (Total Value)	NO	NO	NO	NO	
7.	Liabilities					
	(i) Government dues (Total)	37,000/-		NO	NO	X
	(ii) Loans from Bank, Financial Institutions and others (Total)	6,00,000/-				
8.	Highest educational qualification: M.Sc. from Nagaland University. College of Commerce year-1992. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Haripur this the December day of 30 2011

Patish Kumar  
DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.